

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:6275

ANSWERED ON:06.05.2013

DRDO SCIENTISTS

Abdulrahman Shri ;Das Gupta Shri Gurudas;Panda Shri Prabodh

Will the Minister of DEFENCE be pleased to state:

- (a) whether the services of some DRDO scientists, allegedly involved in terror plot, were terminated;
- (b) if so, the details thereof;
- (c) whether these scientists now have been acquitted by the competent courts;
- (d) if so, whether the Government proposes to reinstate them in the same position as before being sacked; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b): No Scientist of Defence Research and Development Organisation (DRDO) has been allegedly involved in terror plot. However, services of Shri Aijaz Ahmed Mirza who was holding the post of Junior Research Fellow (JRF) in the Centre for Air Borne Systems (CABS) at Bengaluru, got terminated on 12th February 2013 due to prolonged absence from his duty from 30th August 2012 and also arrest by the Police for his alleged involvement in terror plot. Shri Aijaz Ahmed Mirza was appointed as JRF on short term basis for a period of two years with effect from 9th January 2012. He was not a regular scientist of DRDO and not assigned any sensitive / classified job.

(c) to (e): National Investigation Agency (NIA) Special Court, Bengaluru has granted him bail on 5th March 2013. Further investigation is being continued by the investigating agency. Re- instatement of Shri Aijaz Ahmed Mirza can be considered after getting confirmation of his innocence from Investigation Agency / Court.